



The Calcutta Gazette
Extraordinary

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THURSDAY, JUNE 29, 1939.

PART I

Orders and Notifications by the Governor of Bengal, the High Court,
Government Treasury, etc.

GOVERNMENT OF BENGAL

REVENUE DEPARTMENT.

Stamps.

NOTIFICATION.

Darjeeling-Mymensingh. — No. 7240St.—
28th June 1939.—In exercise of the power
conferred by sub-section (1) of section 92 of
the Government of India Act, 1935, the
Governor is pleased to direct that the Indian
Stamp (Bengal Amendment) Act, 1939
(Bengal Act VII of 1939), shall apply to the
district of Darjeeling and to the partially
excluded areas in the district of Mymen-
singh.

By order of the Governor,

N. V. H. SYMONS,

Secy. to the Govt. of Bengal.